


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.74/BB/17	-	For Consideration	Rule 6 of IB	ILC Iron & Steel Pvt. Ltd. Vs MSM Steels Pvt Ltd

23. Shalini A. Hasinal Operational Creditor 

ORDER

Orders pronounced vide separate order.


Member (T)


Member (J)